

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION No. 4712**  
TO BE ANSWERED ON 28.03.2025

**WOMEN BENEFICIARIES OF PMMV YOJANA**

†4712. SHRI SANTOSH PANDEY:  
DR. ANAND KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of women beneficiaries in the country particularly Bahraich Parliamentary Constituency in Uttar Pradesh and Chhattisgarh under the Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last five years, district-wise along with the amount of funds allocated during the said period, State-wise particularly in the said States;
- (b) whether the Government has any plan to provide special assistance to women under the said scheme especially in the aspirational districts of the country and if so, the details thereof;
- (c) the steps taken by the Government to include more pregnant women under the said scheme and ensure maximum benefits to them;
- (d) whether the Government has conducted any study on the success/effects of the said scheme, if so, the details thereof; and
- (e) the details of the steps taken by the Government to ensure the benefits of the said scheme to reach maximum people?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (e) Since 01.01.2017, the Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country (except Odisha and Telangana), including aspirational districts, through the officials of Women & Child Development and Health & Family Welfare Departments of States and UTs. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer

(DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

The State/ UT-wise number of beneficiaries enrolled, beneficiaries paid and amount disbursed under PMMVY is placed at **Annexure-I**.

The district-wise data for beneficiaries enrolled, beneficiaries paid and amount disbursed for the State of Uttar Pradesh under PMMVY is placed at **Annexure-II**.

The district-wise data for beneficiaries enrolled, beneficiaries paid and amount disbursed for the State of Chhattisgarh under PMMVY is placed at **Annexure-III**.

With the introduction of umbrella Mission Shakti from 1<sup>st</sup> April, 2022, the number of instalments under PMMVY for the first child have been reduced from three (3) to two (2). Further, maternity benefit under PMMVY is also extended for the second child subject to second child being a girl. As a result of revision of scheme, a new online portal, Pradhan Mantri Matru Vandana Yojana Software (PMMVYSoft) was developed and launched in March, 2023. Under PMMVYSoft, Aadhaar authentication through UIDAI is done digitally and National Payment Corporations of India (NPCI) verification is also ensured so that funds are directly transferred only to the DBT-enabled Aadhaar-seeded bank or post office accounts of beneficiaries.

PMMVY is implemented in 34 States and UTs of the country. The Government of Odisha is in the process of onboarding PMMVY in their State and the Government of Telangana is not implementing PMMVY in their State. In 29 States and UTs, the scheme is implemented through the Women & Child Development Departments, where applications are registered at the level of Anganwadi Worker, and subsequent processing is done at the level of Supervisor, Child Development Project Officer (CDPO) and State Nodal Officer. In the 5 States of Andhra Pradesh, Gujarat, Maharashtra, Tamil Nadu and West Bengal, the scheme is implemented through the Health & Family Welfare Departments, where applications are registered at the level of Accredited Social Health Activist (ASHA), and subsequent processing is done at the level of Auxiliary Nurse Midwife (ANM), Medical Officer and State Nodal Officer. The registration, processing and day-to-day monitoring of PMMVY is done by the respective State and UT Governments. The release of Central funds to States and UTs is done in a timely manner provided they utilise the funds available in the State Nodal Agency (SNA) Account on time. States/UTs are regularly requested to clear the payments of beneficiaries under PMMVY Scheme.

Further, to facilitate the beneficiaries for tracking the status of their applications and payments, a 'Track and Search' feature is available on the PMMVY portal to show real time

location and status of Application. Also, a Grievance redressal module has been implemented to lodge and track any PMMVY related grievances by any beneficiary.

The Ministry conducts various awareness programs including those on Maternity Benefits through SANKALP-Hub for Empowerment of Women (HEW) scheme for all States/UTs. It includes various Information, Education and Communication (IEC) and Behavior Change Communication (BCC) activities such as Prabhat Pheri, Nukkad Natak, Newspaper Advertisements, Airing Radio Jingles, Selfie Campaign, Door to Door Campaign, Community Programmes which are conducted at field functionary levels. Further, the Ministry is also running special campaign for registration of eligible beneficiaries in all the States and UTs under PMMVY on a periodic basis.

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**Annexure referred to in reply to the Lok Sabha UnStarred Question Number 4712 for answer on 28.03.2025 regarding Women beneficiaries of PMMV Yojana**

**Annexure-I**

Statement showing State/ UT-wise number of beneficiaries enrolled, beneficiaries paid and amount disbursed under PMMVY from Financial Year 2019-20 to Financial Year 2024-25 (till 26.03.2025):

Sl. No	State/ UT	Beneficiaries Enrolled	Beneficiaries Paid	Amount Disbursed (in ₹ cr.)
1	ANDAMAN AND NICOBAR ISLANDS	7,812	7,276	3.36
2	ANDHRA PRADESH	13,85,172	13,64,274	627.98
3	ARUNACHAL PRADESH	31,982	26,337	12.06
4	ASSAM	13,96,307	13,00,478	611.21
5	BIHAR	43,21,223	37,88,297	1,710.64
6	CHANDIGARH	28,551	28,674	13.00
7	CHHATTISGARH	9,34,770	10,26,373	425.62
8	DELHI	4,74,863	4,60,478	206.68
9	GOA	27,174	26,510	11.52
10	GUJARAT	13,49,183	13,26,737	539.99
11	HARYANA	7,28,435	6,78,739	318.06
12	HIMACHAL PRADESH	2,56,109	2,39,443	113.88
13	JAMMU AND KASHMIR	4,09,492	3,99,873	178.38
14	JHARKHAND	8,76,303	8,30,387	360.99
15	KARNATAKA	24,49,970	25,15,001	1,133.84
16	KERALA	9,50,760	10,08,045	444.10
17	LADAKH	6,867	7,160	3.14
18	LAKSHADWEEP	2,626	2,552	0.93
19	MADHYA PRADESH	35,89,337	40,34,223	1,739.74
20	MAHARASHTRA	34,83,373	32,62,153	1,476.48
21	MANIPUR	82,525	76,184	36.75
22	MEGHALAYA	70,682	63,149	28.79
23	MIZORAM	37,497	30,872	14.75
24	NAGALAND	46,284	41,257	20.21
25	PUDUCHERRY	34,686	37,043	16.70
26	PUNJAB	6,13,845	6,63,422	298.05
27	RAJASTHAN	21,52,167	24,83,211	1,003.55
28	SIKKIM	23,740	13,646	6.12
29	TAMIL NADU	18,21,694	18,41,192	818.28

30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	20,830	20,508	8.99
31	TRIPURA	1,20,127	1,30,466	55.68
32	UTTAR PRADESH	52,58,052	49,14,052	2,275.01
33	UTTARAKHAND	3,72,257	3,61,388	156.06
34	WEST BENGAL	20,23,829	13,28,657	610.89

Notes:

1. The Government of Telangana is not implementing the PMMVY scheme in their State.
2. The Government of Odisha is in the process of onboarding the PMMVY scheme in their State.
3. The number of beneficiaries paid can be higher than number of beneficiaries enrolled during the said period, as some beneficiaries registered in previous Financial Years have received the payments in the next Financial Year.
4. This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).

**Annexure referred to in reply to the Lok Sabha UnStarred Question Number 4712 for answer on 28.03.2025 regarding Women beneficiaries of PMMV Yojana**

**Annexure-II**

Statement showing district-wise data for beneficiaries enrolled, beneficiaries paid and amount disbursed for the **State of Uttar Pradesh** under PMMVY from Financial Year 2019-20 to Financial Year 2024-25 (till 26.03.2025):

Sl No	District	Beneficiaries Enrolled	Beneficiaries Paid	Amount Disbursed (₹ in Cr.)
1	AGRA	1,08,999	96,051	44.61
2	ALIGARH	1,03,395	95,985	44.62
3	AMBEDKAR NAGAR	67,474	66,760	30.03
4	AMETHI	53,025	49,180	20.24
5	AMROHA	48,463	46,721	21.94
6	AURAIYA	37,278	35,377	15.97
7	AYODHYA	67,336	63,584	28.45
8	AZAMGARH	1,03,170	97,520	44.22
9	BAGHPAT	34,618	30,442	14.03
10	BAHRAICH	1,30,411	1,20,474	57.09
11	BALLIA	80,210	77,980	36.10
12	BALRAMPUR	68,642	59,230	29.36
13	BANDA	46,475	44,582	21.07
14	BARABANKI	80,074	74,888	35.65
15	BAREILLY	1,28,226	1,19,901	56.15
16	BASTI	74,458	67,859	30.65
17	BHADOHI	42,357	37,724	15.28
18	BIJNOR	1,08,736	1,02,170	50.72
19	BUDAUN	81,622	76,000	33.68
20	BULANDSHAHR	79,288	77,113	35.52
21	CHANDAULI	49,721	44,800	20.11
22	CHITRAKOOT	33,512	32,070	15.04
23	DEORIA	77,218	76,730	35.13
24	ETAH	41,512	35,846	15.30
25	ETAWAH	34,877	33,266	14.58
26	FARRUKHABAD	53,405	50,978	23.44
27	FATEHPUR	49,292	46,037	20.00
28	FIROZABAD	62,030	56,430	25.13
29	GAUTAM BUDDHA NAGAR	41,865	38,590	18.17
30	GHAZIABAD	1,13,711	1,00,657	47.76
31	GHAZIPUR	95,747	90,627	40.80
32	GONDA	75,770	71,685	33.79
33	GORAKHPUR	1,04,522	98,899	44.73

34	HAMIRPUR	29,397	27,982	12.21
35	HAPUR	29,749	26,857	12.53
36	HARDOI	99,985	97,108	46.69
37	HATHRAS	50,239	42,831	19.69
38	JALAUN	47,714	44,598	20.50
39	JAUNPUR	1,03,371	98,691	45.70
40	JHANSI	48,413	45,609	20.34
41	KANNAUJ	36,023	34,262	15.91
42	KANPUR DEHAT	49,365	45,847	21.06
43	KANPUR NAGAR	1,14,064	1,05,678	48.70
44	KASGANJ	41,577	39,093	17.17
45	KAUSHAMBI	52,329	48,398	23.78
46	KHERI	1,12,762	1,06,717	49.90
47	KUSHI NAGAR	86,799	77,962	34.25
48	LALITPUR	36,790	33,886	15.52
49	LUCKNOW	73,391	68,455	32.16
50	MAHARAJGANJ	92,125	90,281	40.01
51	MAHOBA	26,817	25,192	12.37
52	MAINPURI	47,179	43,393	19.24
53	MATHURA	56,501	53,261	23.76
54	MAU	51,605	49,378	23.09
55	MEERUT	74,727	72,022	33.65
56	MIRZAPUR	73,596	69,879	32.65
57	MORADABAD	84,722	78,562	36.62
58	MUZAFFARNAGAR	79,498	71,765	34.58
59	PILIBHIT	49,356	46,027	19.28
60	PRATAPGARH	82,619	78,728	38.18
61	PRAYAGRAJ	1,47,391	1,36,239	63.68
62	RAE BARELI	59,907	58,540	27.64
63	RAMPUR	81,675	74,192	35.87
64	SAHARANPUR	96,512	95,843	47.17
65	SAMBHAL	47,705	46,003	22.02
66	SANT KABEER NAGAR	48,872	46,617	21.80
67	SHAHJAHANPUR	1,03,836	1,00,567	46.85
68	SHAMLI	44,534	40,947	20.06
69	SHRAVASTI	24,713	20,952	8.77
70	SIDDHARTH NAGAR	68,481	60,237	26.43
71	SITAPUR	1,25,521	1,18,457	59.56
72	SONBHADRA	47,033	40,524	17.71
73	SULTANPUR	66,291	65,017	30.07
74	UNNAO	88,737	83,109	38.63
75	VARANASI	98,692	88,190	39.85

Notes:

1. The number of beneficiaries paid can be higher than number of beneficiaries enrolled during the said period, as some beneficiaries registered in previous Financial Years have received the payments in the next Financial Year.
2. This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).



**Annexure referred to in reply to the Lok Sabha UnStarred Question Number 4712 for answer on 28.03.2025 regarding Women beneficiaries of PMMV Yojana**

**Annexure-III**

Statement showing district-wise data for beneficiaries enrolled, beneficiaries paid and amount disbursed for the **State of Chhattisgarh** under PMMVY from Financial Year 2019-20 to Financial Year 2024-25 (till 26.03.2025):

Sl. No	State/ UT	Beneficiaries Enrolled	Beneficiaries Paid	Amount Disbursed (in ₹ cr.)
1	BALOD	4,797	4,636	1.73
2	BALODA BAZAR	47,021	52,872	21.47
3	BALRAMPUR	8,840	8,099	3.55
4	BASTAR	35,407	41,158	17.28
5	BEMETARA	52,333	61,289	25.75
6	BIJAPUR	23,775	28,880	11.55
7	BILASPUR	21,910	24,042	10.40
8	DANTEWADA	54,774	61,541	24.97
9	DHAMTARI	41,993	29,587	12.72
10	DURG	34,745	40,018	16.60
11	GARIYABAND	23,718	25,604	10.53
12	GAURELLA PENDRA MARWAHI	6,466	5,826	2.30
13	JANJGIR-CHAMPA	16,991	19,209	7.17
14	JASHPUR	40,441	44,946	17.88
15	KABIRDHAM	13,957	13,662	5.74
16	KANKER	38,366	47,251	18.56
17	KHAIRGARH CHHUIKHADAN GANDAI	2,878	1,861	0.73
18	KONDAGAON	5,558	4,405	1.75
19	KORBA	26,716	32,687	12.91
20	KOREA	3,053	2,767	1.26
21	MAHASAMUND	46,798	51,742	22.83
22	MANENDRAGARH CHIRIMIRI BHARATPUR	75,217	82,510	35.10
23	MOHLA MANPUR AMBAGARH CHOUKI	53,603	59,010	25.39
24	MUNGELI	6,182	5,780	2.31
25	NARAYANPUR	8,516	9,809	3.71
26	RAIGARH	7,057	7,454	3.14
27	RAIPUR	28,368	34,655	13.54
28	RAJNANDGAON	28,676	29,817	12.56
29	SAKTI	4,797	4,636	1.73

30	SARANGARH BILAIGARH	47,021	52,872	21.47
31	SUKMA	8,840	8,099	3.55
32	SURAJPUR	35,407	41,158	17.28
33	SURGUJA	52,333	61,289	25.75

Notes:

1. The number of beneficiaries paid can be higher than number of beneficiaries enrolled during the said period, as some beneficiaries registered in previous Financial Years have received the payments in the next Financial Year.
2. This information has been taken from the PMMVY Portal (<https://pmmvy.wcd.gov.in>).

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